

**GOVERNMENT OF ASSAM  
HEALTH & FAMILY WELFARE DEPARTMENT  
DISPUR, GUWAHATI – 781006**

No.HLA 111/2020/345

Dated Dispur the 18<sup>th</sup> August, 2020

**ORDER**

The order No. HLA 269/2020/30 dated 14<sup>th</sup> July 2020 regarding exemption of train and road passengers whose residence is in Kamrup (Metropolitan) district from system of institutional/ hotel quarantine, is hereby cancelled.

Such passengers will have to undergo institutional/ hotel quarantine, followed by home quarantine after RT-PCR test result is negative for a total quarantine period of 10 days.



(Samir K. Sinha, IAS)

Principal Secretary to the Government of Assam  
Health & Family Welfare Department

Memo No.HLA 111/2020/345-A

Dated Dispur the 18<sup>th</sup> August, 2020

Copy to:

1. Chief Secretary, Assam.
2. Director General of Police, Assam.
3. Principal Secretary to Hon'ble Chief Minister, Assam.
4. Shri G. P. Singh, IPS, ADGP (L&O)
5. Shri Harmeet Singh, IPS, ADGP (S)
6. Commissioner & Secretary, Health & Family Welfare Department.
7. Special Secretary, Health & Family Welfare Department.
8. Chief Executive Officer, Assam State Disaster Management Authority.
9. Mission Director, National Health Mission, Assam.
10. All Deputy Commissioners for necessary action.
11. All Superintendents of Police
12. Director of Medical Education, Assam
13. Director of Health Services, Assam.
14. All Principals/ Superintendents, Medical College Hospital.
15. All Joint Directors of Health Services, Assam.
16. P.S. to Hon'ble Minister, Health & F.W., Assam.
17. P.S. to Hon'ble Minister of State, Health & F.W., Assam.
18. Any other concerned



Principal Secretary to Govt. of Assam  
Health & Family Welfare Department